



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1856/2015

Date of Order: 21.02.2017

Present : Hon'ble Mr. A. K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

1. Bamandas Pattanayak, son of late Dr. Tinkari Pattanayak, residing at 141T/1B, South Sinthee Road, Kolkata 700050, being the retired Foreman of Gun and Shell Factory, Cossipore, Kolkata – 700002.
2. Dwijadas Pattanayak, son of late Dr. Tinkari Pattanayak, residing at 243, dadra Pukur Lane, Ramrajatala, Howrah- 711104, younger brother and constituted attorney of the petitioner No. 1 by virtue of Deed of Power of Attorney dated February, 2013 have been duly authorized to sign And verify the instant petition.

.....Applicants.

-versus-

1. Union of India service through the Secretary, Ministry of Defence; having Office at 101, South Block, New Delhi- 110002.
2. The Chairman, Ordnance Factory Board
Audh Bhawan, 10-A, S.K. Bose Road, Kolkata- 700001.
3. The Director General Ordnance Factory, Audh Bhawan, 10-A, S.K. Bose Road, Kolkata- 700001.
4. The General Manager, Gun and Shell Factory, 7, Khagen Chatterjee Road, Cossipore, Kolkata- 700002.

Vale

5. The Principal Controller of Defence
Accounts (Pension), G.I/Civil, Draupodi-
ghat, Allahabad- 211014.

.....Respondents.

For the Applicant : Mr. R. Mondal, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

O R D E R(Oral)

Mr. A. K. Patnaik, JM:

Heard learned counsel for both the parties.

2. After hearing in extenso the OA is disposed of as withdrawn.

(Jaya Das Gupta)
Member (A)

(A.K. Patnaik)
Member (J)

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